

(a) whether Central assistance has been given to the States during the Sixth Plan for the development of Pisciculture :

(b) if so, the amount of Central assistance given to Orissa and other coastal States for the purpose during the above Plan period ; and

(c) the steps taken for the development of pisciculture in Orissa during the plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) : Yes, Sir.

(b) A statement is enclosed.

(c) In Orissa 11 Fish Farmers' Development Agencies have been sanctioned for development of pisciculture. The Fish Farmers Development Agencies perform the following function for development of pisciculture ;

(i) long term lease of tanks and ponds ;

(ii) training of fish farmers ;

(iii) subsidy on reclamation of tanks and ponds and for inputs in the first year ;

(iv) assistance in the preparation of projects to facilitate institutional finance ;

(v) technical and extension support to fish farmers on continuing basis ;

(vi) demonstration of high yielding technology ; and

(vii) massive expansion in the production and distribution of quality fish seed.

#### Statement

*Central Assistance for pisciculture given to Orissa and other Coastal States during Sixth Five Year Plan*

(Rs. in lakhs)

S. No.	Name of the State	Grant	Loan	Total Amount
1.	Andhra Pradesh	3.60	21.55	25.15
2.	Gujarat	12.29	32.95	45.24
3.	Karnataka	4.68	17.98	22.66
4.	Kerala	7.89	44.31	52.20
5.	Maharashtra	9.24	27.34	36.58
6.	Orissa	52.82	3.55	56.37
7.	Tamil Nadu	10.02	24.91	34.93
8.	West Bengal	116.05	—	116.05
Total :		216.59	172.59	389.18